

Annexure – 5

Name of the corporate debtor: FOODCO DELICACIES INDIA PRIVATE LIMITED; Date of commencement of CIRP: 24.03.2022; List of creditors as on: 23.06.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that maybe set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|-----------------------|---------------------|---------------------------|----------------|---------------------------|---|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | LOUIS TG | INDIVIDUAL SUPPLIER | 11.04.2022 | 7,47,123.00 | 4,85,145.00 | PAYMENT DEFAULT AGAINST SUPPLY OF MATERIALS | NO | NO | NO | NO | NIL | NO | 2,61,978.00 | NIL | PRINCIPAL AMOUNT ADMITTED AND INTEREST PORTION NOT ADMITTED DUE TO NON-AVAILABILITY OF SUPPORTING DOCUMENTS |
| 2 | T.G POLYMER S & CO | PARTNERSHIP FIRM | 12.04.2022 | 19,15,277.00 | 14,73,386.00 | PAYMENT DEFAULT AGAINST SUPPLY OF MATERIALS | NO | NO | NO | NO | NIL | NO | 4,41,891.00 | NIL | PRINCIPAL AMOUNT ADMITTED AND INTEREST PORTION NOT ADMITTED DUE TO NON-AVAILABILITY OF SUPPORTING DOCUMENTS |
| 3 | SCIENTIFIC ENTERPRISE | PARTNERSHIP FIRM | 13.04.2022 | 12,91,317.00 | 3,98,411.00 | PAYMENT DEFAULT AGAINST | NO | NO | NO | NO | NIL | NO | 8,92,906.00 | NIL | PRINCIPAL AMOUNT ADMITTED AND INTEREST PORTION |

| SES | | | | | SUPPLY OF MATERIALS | | | | | | | | | NOT ADMITTED DUE TO NON-AVAILABILITY OF SUPPORTING DOCUMENTS | |
|-----|--|---|-------------------------------|--------------|---------------------|---|----|----|----|----|-----|-----|-----------|--|---|
| 4. | MR. JOHNY P.K. | INDIVIDUAL SUPPLIER | 25.04.2022 (PHYSICALLY) | 22,57,688.00 | 22,57,688.00 | PAYMENT DEFAULT AGAINST SUPPLY OF MATERIALS SUPPLIER OF FRESH TAPIOCA | NO | NO | NO | NO | NIL | NIL | NIL | NIL | AMOUNT ADMITTED |
| 5. | M/S. KARTEK,. | GSTIN : 32AADFK1609GIZV | 05.05.2022 (BY SPEED POST) | 4,41,274.00 | 4,41,274.00 | PAYMENT DEFAULT AGAINST SUPPLY OF REGULAR PACKING MATERIAL SUPPLIERS) | | NO | NO | NO | NIL | NIL | NIL | NIL | AMOUNT ADMITTED |
| 6 | TRAVANCORE CARTONS , | GSTIN : 32AAACF9249D1ZV | 27/04/2022 BY SPEED POST | 1,99,875.00 | 1,99,875.00 | PAYMENT DEFAULT AGAINST OUTSTANDING BILLS | | NO | NO | NO | NIL | NIL | NIL | NIL | AMOUNT ADMITTED |
| 7 | RAHUL P.V. S/O. LATE SANJEEV P.V. , | GSTIN OF LATE SANJEEV : 32AKFPS4867C1Z5 | VIDE COURIER | 4,59,437.00 | 2,98,439.00 | PAYMENT DEFAULT AGAINST SUPPLY OF COCONUT | | NO | NO | NO | NIL | | 160998.00 | NIL | Amount admitted and interest portion not admitted |
| 8. | PH VALUE SHIPPING PRIVATE LIMITED | CIN : U7499KL2012PTC030342 | 03/05/2022 (PHYSICALLY) | 1,41,952.00 | 1,41,952.00 | PAYMENT DEFAULT AGAINST OCEAN FREIGHT | | NO | NO | NO | NIL | | NIL | NIL | AMOUNT ADMITTED |

| | | | | | | | | | | | | | | | | | | |
|----|---------------------------------------|--------------------------------|----------------------------|--|-------------|---|----|----|----|-----|-----|-----|-----|--|--|--|--|-----------------|
| | | | | | | CHARGES RECEIVABLES (BILLS & LEDGERS) | | | | | | | | | | | | |
| 9. | TORRY HARRIS SEAFOODS (P) LTD. | CIN NO. U15122KL19292PTC006577 | 06/05/2022 (BY SPEED POST) | 8,52,250.00 (7 LAKHS WITH INTEREST @9% FROM AUGUST 2019 TO MARCH 2022) | 8,52,250.00 | PAYMENT DEFAULT AGAINST BALANCE PENDING AS PER THE TERMINATION AGREEMENT DATED 15 TH JANUARY 2019 DUE ON 15 TH JULY 2019 WHICH WAS NEVER PAID. (FREEZER FACILITIES) | | | | | | | | | | | | AMOUNT ADMITTED |
| | | | | | | | NO | NO | NO | NIL | NIL | NIL | NIL | | | | | |

| | | | | | | | | | | | | | |
|------------------------------|--|--|---------------------|---------------------|---|--|----|----|----|-----|-----|------------------|-----------------|
| 10 | M/S. AL-TECH KITCHEN EQUIPMENTS, 5/124-A, ERUMATHALA, P.O.NALAA MMILE, ALUVA – 683112, ERNAKULAM DISTRICT. | | 3,56,950.00 | 3,56,950.00 | PURCHASE OF MACHINE – HALF COOKED CHAPATHI MAKING MACHINE WITH COOLING CONVEYOR AND AUTO COLLECTING SYSTEM DATED 07/08/2017 | | NO | NO | NO | NIL | NIL | NIL | Amount admitted |
| TOTAL AMOUNT ADMITTED | | | 86,63,143.00 | 69,05,370.00 | | | | | | | | 17,57,773 | |